

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(OFFICE OF THE REGISTRAR GENERAL)

Subject: ECT 002-2022-Training of Trainers (TOT) programme on e-filing & Virtual Hearing for Government panel Advocates.

ORDER

No: 164 of 2022/RG

Dated: 08/02/2022

Mr. Amit Sharma Advocate, Licence No.957/06 and Mr. Surat Shakeel Advocate, Licence No. 4185/14 (Advocate Master Trainers) are hereby nominated for the online Training of Trainers (TOT) programme scheduled to be held for the Master Trainer (Advocates) on the topic "e-filing & Virtual Hearing for Government Panel Advocates." on 20th February 2022 between 10:30 AM to 1:30 PM, by e-Committee Supreme Court of India.

By order

178-2-622
Sanjeev Gupta
(Registrar General)

No: - 2262-70/RG/epe

Dated: - 08/02/2022

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey, Chairperson I.T Committee,
3. Secretary to the Hon'ble Mr. Justice Sanjeev Kumar, Member I.T Committee,
4. Secretary to the Hon'ble Mr. Justice Rajnesh Oswal, Member I.T Committee,
..... for information of their Lordships.
5. Registrar Judicial, High Court of Jammu & Kashmir and Ladakh at Jammu/Srinagar.
6. Principal District & Sessions Judge Udhampur and Srinagar for informing the concerned Advocate.
7. CPC e-Courts, High Court of J&K and Ladakh, at Jammu
..... for information and follow up
8. Mr. Amit Sharma (Udhampur) Advocate, and Mr. Surat Shakeel Advocate
.... for information and compliance.

178-2-622
(Registrar General)